

**Central Administrative Tribunal
Principal Bench**

Original Application Nos. 93/18, 223/18, 229/18, 230/18, 551/18, 706/18, 639/19, 646/19, 810/18, 784/18, 855/18, 875/18, 903/18, 3932/18, 3933/18, 3934/18, 975/18, 1053/18, 1085/18, 1403/18, 1404/18, 1806/18, 1807/18, 2524/18, 2526/18, 2545/18, 3206/18, 3950/18, 3954/18, 3971/18, 3974/18, 4040/18, 4045/18, 4054/18, 4071/18, 4082/18, 4107/18, 4114/18, 316/19, 384/19, 416/19, 537/19, 728/19

New Delhi this the 01st May, 2019

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

OA 93/2018

MA 607/2019

JUGAN SINGH
S/O SH. MAHAVEER SINGH
R/O VPO BAIRASAR CHHOTA,
THE. RAJGARH, CHURU, RAJASTHAN
AGED ABOUT 33 YEARS
(GROUP 'c')
(Inspector, Central Tax & Customs)
Applicant

(By Advocate: Ms. Bimla Devi for Mr. Ajesh Luthra)

Versus

1. UNION OF INDIA
THROUGH ITS SECRETARY,
MINISTRY OF FINANCE,
DEPARTMENT OF REVENUE,
NORTH BLOCK, NEW DELHI
2. THE CHAIRMAN,
MINISTRY OF FINANCE, DEPARTMENT OF REVENUE,
CENTRAL BOARD OF EXCISE AND CUSTOMS,
NORTH BLOCK, NEW DELHI- 110001
3. THE CHIEF COMMISSIONER
CENTRAL TAX AND CUSTOMS,
DELHI ZONE, CR BUILDING,
I.P. ESTATE, NEW DELHI-110109
4. COMMISSIONER OF CUSTOMS,
CENTRAL EXCISE & SERVICE TAX,

HYDERABAD – I COMMISSIONERATE,
LAL BAHADUR STADIUM ROAD, BASHEERBAGH,
HYDERABAD- 500004

.....Respondents

(By Advocate: Mr. Rajeev Kumar)

OA 223/2018

Ajay Yadav
s/o J B Yadav
R/o 1653/53/1, Sajjan Colony,
Rewari, Haryana, 123401,

.....Applicant

(By Advocate: Mohd. Amanullah)

Versus

1. Union of India

Through Secretary (Department of Revenue),
Ministry of finance, North block
New Delhi-01.....

Respondent No. 1

2. Central Board of Excise and Customs (CBEC),

Through Chairman, Department of Revenue,
Ministry of Finance
9th Floor, HUDCO Vishala Building
Bhikaji Cama Place, New Delhi- 110001.....

Respondent No. 2

3. The Principal Commissioner

GST & Central Excise
Delhi zone, CR building, I.P. Estate,
New Delhi.....

Respondent No. 3

4. The Joint Director (HRM-II)

Directorate General of Human Resource Development
Commissioner of customs,
Central Board of Excise and Customs (CBEC)
409/8, Deep Shika, Rajendra Place, New Delhi-08

(By Advocate: Mr. Gyanendra Singh)

OA 229/2018

MA 234/2018

MA 233/2018

Ravinder Kumar
s/o Raj Kumar
R/o VPO Anchra Kalan,
Tehsil Safidon, Disstt-Jind, 126112,

HaryanaApplicant
 (By Advocate: Mr. Mohd. Amanullah)

Versus

- 1 Union of India
 Through Secretary (Department of Revenue),
 Ministry of finance, North block
 New Delhi-01..... Respondent No. 1
2. Central Board of Excise and Customs (CBEC),
 Through Chairman, Department of Revenue,
 Ministry of Finance
 9th Floor, HUDCO Vishala Building
 Bhikaji Cama Place, New Delhi- 110001..... Respondent No. 2
3. The Principal Commissioner
 GST & Central Excise
 Delhi zone, CR building, I.P. Estate,
 New Delhi..... Respondent No. 3
4. The Joint Director (HRM-II)
 Directorate General of Human Resource Development
 Commissioner of customs,
 Central Board of Excise and Customs (CBEC)
 409/8, Deep Shika, Rajendra Place, New Delhi-08

(By Advocate: Mr. Gyanendra Singh)

OA 230/2018
MA 237/2018
MA 236/2018

1. Pradeep Kumar
 s/o Karan Singh
 R/o Plot No. 1117, Pana Barshan,
 Tikri Kalan, Delhi-41
Applicant

(By Advocate: Mohd. Amanullah)

Versus

1. Union of India
 Through Secretary (Department of Revenue),
 Ministry of finance, North block
 New Delhi-01..... Respondent No. 1
2. Central Board of Excise and Customs (CBEC),

Through Chairman, Department of Revenue,
 Ministry of Finance
 9th Floor, HUDCO Vishala Building
 Bhikaji Cama Place, New Delhi- 110001.....Respondent No. 2

3. The Principal Commissioner
 GST & Central Excise
 Delhi zone, CR building, I.P. Estate,
 New Delhi.....Respondent No. 3

4. The Joint Director (HRM-II)
 Directorate General of Human Resource Development
 Commissioner of customs,
 Central Board of Excise and Customs (CBEC)
 409/8, Deep Shika, Rajendra Place, New Delhi-08
 (By Advocate: Mr. Piyush Gaur and Mr. Gyanendra Singh)

OA 551/2018

MA 584/2018

MA 583/2018

1 Ajit Singh
 s/o Prem Prakash
 R/o VPO Pahari, Tehsil Pataudi,
 Distt. Gurugram- 122503, Haryana
 Age-34 Group BApplicant
 (By Advocate: Mohd. Amanullah)

Versus

1. Union of India
 Through Secretary (Department of Revenue),
 Ministry of finance, North block
 New Delhi-01..... Respondent No. 1

2. Central Board of Excise and Customs (CBEC),
 Through Chairman, Department of Revenue,
 Ministry of Finance
 9th Floor, HUDCO Vishala Building
 Bhikaji Cama Place, New Delhi- 110001.....Respondent No. 2

3. The Principal Commissioner
 GST & Central Excise
 Delhi zone, CR building, I.P. Estate,
 New Delhi.....Respondent No. 3

4. The Joint Director (HRM-II)
 Directorate General of Human Resource Development

Commissioner of customs,
 Central Board of Excise and Customs (CBEC)
 409/8, Deep Shika, Rajendra Place, New Delhi-08

(By Advocate: Mr. Manish Kumar)

OA 706/2018

1. Sumit Malik, Age-29+ Years,
 s/o Sh. Kaptan Singh Malik,
 R/o H. No. 465, Nehru Enclave,
 Alipur, Delhi-110036

.....Applicant

(By Advocate: Mr. Sachin Chauhan)
 Versus

1. Union of India
 Through Secretary,
 Department of Revenue
 North block, New Delhi-110001
2. Chairman,
 Central Board of Excise and Customs (CBEC),
 North block, New Delhi-110001
3. Chief Commissioner
 GST Delhi zone, Delhi
4. Chief Commissioner
 Central Excise, Customs & Service Tax,
 Vadodara Zone, Vadodara
5. Member (Admin, CBEC Board)
 Central Board of Excise and Customs (CBEC)
 North block, New Delhi-110001 Respondents

(By Advocates: Mr. Ranjan Tyagi, Mr. SN Verma, Mr. Gyanendra Singh and Mr. MS Reen)

OA 639/2019

1. Pankaj Saroya, Age-29 Years,
 Group-B, Excise Inspector
 s/o Sh. Ram Kumar Saroya,
 R/o – 770/1, Gali No.-2,
 Ashok Vihar, Phase-1,
 Gurugram-122001

.....Applicant

(By Advocate: Mr. Sachin Chauhan)

Versus

1. Union of India
Through Secretary,
Department of Revenue
North block, New Delhi-110001
2. Chairman,
Central Board of Excise and Customs (CBEC),
North block, New Delhi-110001
3. Chief Commissioner
GST Delhi zone, Delhi
4. The Chief Commissioner of Central Excise,
Chennai Zone,
Chennai

.... Respondents

(By Advocate: Mr. Gyanendra Singh)

OA 646/2019

Sunil Dagar, Age-29+ Years,
Group-B Post- Inspector
s/o Sh. Krishan Gagar,
R/o -811, Dighurpura Road,
VPO Dichon Kalan,
Delhi- 110043

.....Applicant

(By Advocate: Mr. Sachin Chauhan)

Versus

1. Union of India
Through Secretary,
Department of Revenue
North block, New Delhi-110001
2. Chairman,
Central Board of Excise and Customs (CBEC),
North block, New Delhi-110001
3. Chief Commissioner
GST Delhi zone, Delhi
4. Chief Commissioner
Central Excise, Customs & Service Tax,

Vadodara Zone, Vadodara

5. Member (Admin, CBEC Board)
 Central Board of Excise and Customs (CBEC)
 North block, New Delhi-110001 Respondents

(By Advocate: Mr. SN Verma)

OA 810/2018

MA 62/2019

1. Vikram Singh, Age-31 Years, Post- Inspector
 s/o Gopal Dass
 R/o H. No. 53, Shivpuri-B, Backside Rajan
 Hospital, Gali No. 1, Yamuna Nagar, Haryana- 135001

.....Applicant

(By Advocate: Mr. Sachin Chauhan)

Versus

1. Union of India
 Through Secretary,
 Department of Revenue
 North block, New Delhi-110001

2. Chairman,
 Central Board of Excise and Customs (CBEC),
 North block, New Delhi-110001

3. Chief Commissioner
 GST Delhi zone, Delhi

4. Chief Commissioner
 Central Excise, Customs & Service Tax,
 Vadodara Zone, Vadodara

5. Member (Admin, CBEC Board)
 Central Board of Excise and Customs (CBEC)
 North block, New Delhi-110001 Respondents

(By Advocate: Mr. MS Reen)

OA 784/2018

MA 22/2019

1. Sandeep Sharma, Age-32+ Years,
 Group-B Post- Inspector
 s/o Sh. Pardeep Kumar Sharma,
 R/o -H. NO. 6/228, Gali Loharan,

Jatwara, Sonepat,
Haryana- 131001

.....Applicant

(By Advocate: Mr. Sachin Chauhan)
Versus

1. Union of India
Through Secretary,
Department of Revenue
North block, New Delhi-110001
2. Chairman,
Central Board of Excise and Customs (CBEC),
North block, New Delhi-110001
3. Chief Commissioner
GST Delhi zone, Delhi
4. Chief Commissioner
Central Excise, Customs & Service Tax,
Vadodara Zone, Vadodara
5. Member (Admin, CBEC Board)
Central Board of Excise and Customs (CBEC)
North block, New Delhi-110001

(By Advocate: Mr. MS Reen)

OA 855/2018

RAVI, INSPECTOR, GST & CENTRAL EXCISE, GROUP-D
AGED ABOUT 30 YEARS,
GROUP-B POST- INSPECTOR
S/O SH. SHATPAL,
R/O -610, V&P.O MITRAON,
NAJAFGARH, NEW DELHI- 110043

.....PETITIONER

(By Advocate: Mr. Pankaj Kumar)

Versus

1. UNION OF INDIA
THROUGH SECRETARY (REVENUE),
MINISTRY OF FINANCE, NORTH BLOCK,
NEW DELHI-110001
2. CENTRAL BOARD OF EXCISE AND CUSTOMS (CBEC),
DEPARTMENT OF REVENUE,
MINISTRY OF FINANCE,
GOVT. OF INDIA, 9TH FLOOR,
HUDCO VISHALA BUILDING,

BHIKAJI CAMA PLACE, NEW DELHI-110066

3. THE PRINCIPAL CHIEF COMMISSIONER
GST & CENTRAL EXCISE
DELHI ZONE, CR BUILDING,
IP ESTATE, NEW DELHI

.... Respondents

(By Advocate: Mr. Rajeev Kumar)

OA 875/2018

Sudhanshu Garg, Age-28,
Group-C Post- Inspector
s/o Sh. Dinesh Kumar GARG,
K-29, Sector-12, Noida U.P. 201301

.....Applicant

(By Advocate: Mr. Sachin Chauhan)

Versus

1. Union of India
Through Secretary,
Department of Revenue
North block, New Delhi-110001
2. Chairman,
Central Board of Excise and Customs (CBEC),
North block, New Delhi-110001
3. Chief Commissioner
GST Delhi zone, C.R. Building, I.T.O, Delhi
4. Chief Commissioner
Central Excise, Customs & Service Tax,
Vadodara Zone, Vadodara
5. Member (Admin, CBEC Board)
Central Board of Excise and Customs (CBEC)
North block, New Delhi-110001

.... Respondents

(By Advocate: Mr. Rajeev Kumar)

OA 903/2018

RAVI SHANKER, Age-31 Post – Inspector
S/o Sh. Satnarain, Group – C
Mohalla – Himnan,
Village & Post Office- Bapora,

Distt. – Bhiwani (Haryana) - 127111
 (By Advocate: Mr. Sachin Chauhan) ...Applicant

VERSUS

1. Union of India,
 Through it's The Secretary,
 Department of Revenue,
 North Block, New Delhi-110001
2. Chairman,
 Central Board of Excise & Customs,
 North Block, New Delhi – 110001
3. Chief Commissioner,
 GST Delhi Zone, Delhi
4. Chief Commissioner,
 Central Excise, Customs & Service Tax,
 Vadodara Zone, Vadodara
5. Member (Admin, CBEC Board)
 Central Board of Excise & Customs,
 North Block, New Delhi-110001

...Respondents

(By Advocate: Mr. Rajeev Kumar)

OA No. 3932/2018

MA No. 155/2019

MA No. 4387/2018

1. Shri Rohit Jain, aged 30 years, (B)
 S/o Shri Subash Chand Jain, Inspector of CGST & Central Excise, Surat Commissionerate. Presently posted as Intelligence Officer at DGGI (HQ), New Delhi on loan basis. Residing at H.No. 264-265, 1st Floor, Pocket 7, Sector 24, Rohini, Delhi- 110085
2. Shri Vinay Kumar Bhardwaj, aged 29 years, (B)
 S/o Shri Naresh Kumar Bhardwaj, Preventive Officer, O/o Principal Commissioner of Customs, Mundra Custom. Residing at H. No 1104/28, Kakori Road, Garhi Ghasita, Sonipat, Haryana- 131001.
3. Shri Pradeep Kumar Rathi, aged 33 years, (B)
 S/o Shri Amichand Rathi, working as Inspector at O/o the Commissioner of CGST & CE, Bhavnagar. Presently posted as Intelligence Officer, DGGI (HQ), New Delhi on deputation. Residing at H.No.

FF 150-151, Pocket 8, Sector 23, Rohini, Delhi 110085.

4. Shri Vijay Pratap Singh, aged 31 years, (B)
S/o Shri Ashok K. Chaudhary, Inspector at CGST & Central Excise, Vadodara Zone, presently posted as Preventive Officer at Customs House, Mundra. Residing at C 42, Motikunj Ext. Dhaulipya, Mathura, Uttar Pradesh 281001.
5. Shri Vikas Garg, aged 32 years, (B)
S/o Sh. Suresh Garg, Inspector of CGST & CENTRAL EXCISE, Vadodara-1 Commissionerate. Presently posted at CC (AR), CESTAT, West Block 2, R K Puram, New Delhi on loan basis. Residing at C-144, Maharana Pratap Enclave, Pitam Pura, New Delhi-110034.
6. Shri Ajit Mehto, aged 30 years, (B)
S/o Shri Krishna Mahato, Inspector of CGST & CE, O/o The Commissioner, Vadodara-II Commissionerate, Vadodara. Residing at B Block – 680, 681, Mangol Puri, Near Gurudwara New Delhi – 110083.
7. Shri Vipin Bhardwaj, aged 31 years, (B)
S/o Shri Maha Singh, Inspector of Central GST & Central Excise, O/o The Commissioner, CGST & CE, Audit, Vadodara. Residing at V.P.O Dharodi, Punia Patti, Tehsil Narwana, Distt. Jind, Haryana-126116.
8. Ms. Priyanka Goyal, aged 31 years, (B)
D/o Shri Prem Kumar Goyal, Inspector of Central GST & Central Excise, O/o The Commissioner, Audit Vadodara Commissionerate, Vadodara. Presently posted at CC (AR), CESTAT, West Block 2, R K Puram, New Delhi on loan basis. Residing at A2, 13B, Lawrence Road, Keshav Puram, New Delhi -110035.
9. Shri Ahsok, aged 31 years, (B)
S/o Shri Dharm Pal, Inspector at CGST & Central Excise, Vadodara Zone, presently posted as Preventive Officer at Customs House, Mundra. Residing at H. No. 214/31, Ward No 06, Gali no. 01, Ashok Vihar, Gohana Road, Sonipat, Haryana -131001.

10. Shri Ravi Sharma, aged 30 years, (B)
S/o Shri Dilip Kumar Sharma, Inspector at O/o the Commissioner, CGST & CE, Audit-surat (Vapi). Residing at A-23 MMIG, Shastripuram, Sikandra, Agra-282007.
11. Shri Mukesh Ranga, aged 31 years, (B)
S/o Shri Sukhbir Singh Ranga, presently posted as Preventive Officer at Customs House, Mundra. Residing at H. No. 102, Gopal Nagar, Najafgarh, Delhi 110043.
12. Shri Munish Semwal, aged 31 years, (B)
S/o Late Shri Brij Mohan Semwal, Inspector at O/o the Commissioner, Audit Surat (At Vapi). Residing at 149-D Professor Colony, Yamuna Nagar, Haryana 135001.
13. Shri Vikrant Sharma, age 32 years, (B)
S/o Shri Radhey Shyam Sharma, Inspector at O/o the Commissioner of CGST & CE, Rajkot. Presently posted on loan basis at DGGI Meerut Zonal Unit. Residing at B-84, Silver City, Meerut. 250001.
14. Shri Rajeev Nagar, age 26 years, (B)
S/o Shri Vijay Pal Nagar, Inspector at O/o the Commissioner of CGST & CE, Audit, Rajkot. Presently posted on loan basis at DGGI Ghaziabad Regional Unit. Residing at H. No. 362, D Block, Shastri Nagar, Ghaziabad-201002.
15. Shri Manoj Kumar, aged 31 years (B)
S/o Shri Rohtash Singh, Inspector at CGST & CE, Vadodara Zone. Presently posted as Preventive Officer at Customs House, Mundra. Residing at H.No. 60, Village Ahmadwas, Loharu, Bhiwani, Haryana-127201.
16. Shri Pawan Mann, age 32 years, (B)
S/o Late Shri Satpal Singh, Inspector at CGST & CE, Ahemdabad Zone. Presently posted as Preventive Officer at Custom House, Kandla. Residing at H.No. 258, Village – Khera,- Khurd, Delhi – 110082.
17. Shri Rajpal, aged 28 years, (B)

S/o Shri Omparkash, Inspector of CGST &CE Audit, Commissionerate, Ahmedabad. Presently posted as Intelligence Officer at DGGI (HQ), New Delhi on loan basis. Residing at H. No. 77A, Vill-Salimpur, P.O.- Bochriya, Teh-Narnaul, Distt-Mohindergarh, Haryana-123001.

18. Smt Neeru Singh, aged 31 years, (B)
D/o Shri Jagat Pal Singh, Inspector of CGST & CE, O/o the Commissioner, Audit Vadodara Commissionerate, Residing at C 42, Motikunj Ext. Dhaulipyau, Mathura, Uttar Pradesh 281001.
19. Shri Sunil Yadav, aged 31 years, (B)
S/o Shri Mangla Singh Yadav, Inspector at CGST & CE, Surat Commissionerate, Vdodara Zone, Residing at H.No. 107, Deepak Vihar, Chander Vihar, Nilothi Extention, Delhi-110041.
20. Shri Ajay Suhag, aged 32 years, (B)
S/o Shri Ranbir Suhag, Inspector at CGST &CE, Rajkot Commissionerate, presently posted as Intelligence Officer at DGGI (HQ), New Delhi on loan basis. Residing at D 182, Sector 8, Dwarka, Deli 110077.
21. Shri Vivek Veer, aged 31 years, (B)
S/o Shri Virendra Sharma, Inspector of CGST & CE, O/o the Commisioner, Surat. Presently posted on loan basis at DGGI (HQ), Commissioner, Surat. Presently posted on loan basis at DGGI (HQ), New Delhi. Residing at A-134, Main Mangal Bazar Road, Meet Nagar, Delhi-110094.
22. Shri Kumar Gaurav, aged 31 years, (B)
S/o Sh. Suresh Kumar, Inspector at CGST Commissionerate Kutch (Gandhidham), Presently posted on loan basis at DGGI (HQ). New Delhi. Residing at D 602, Street No. 16, Block D, Bhajanpura, Delhi 110053.
23. Shri Nitin, aged 31 years, (B)
S/o Shri Ram Avtar, Inspector of Central GST & Central Excise, O/o The Commissioner, CGST & CE, Audit, Vadodara. Presently posted on loan basis at DGGI (HQ), New Delhi. Residing at 1653/49D, Sajjan Colony, Jhajjar Road, Rewari, Haryana 123401.

24. Shri Rishabh Uttam, aged 31 years, (B)
 S/o Shri Vijay Kumar Uttam, Inspector at O/o the Commissioner of CGST & CE, Surat Commissionerate. Presently working as Intelligence Officer, DGGI (HQ), New Delhi on Loan Basis. Residing at C-20, MCD Flats Naniwala Bagh, Azadpur, Delhi-110033.

25. Shri Himanshu Rohilla, aged 28 years, (B)
 S/o Shri Mahender Singh Rohilla, Inspector at O/o the Commissioner of CGST & CE, Vadodara-1 Commissionerate. Presently working as Intelligence Officer, DGGI (HQ), New Delhi on Loan Basis. Residing at H.No. 406, Sector 12, Sonipat, Haryana 131001.

26. Shri Abhay Singh Jangra, aged 32 years, (B)
 S/o Shri Ajit Singh Jangra, Office of Assistant Commissioner Division-Vapi-I, Surat Commissionerate. Residing at H.No. 115, VPO-Arya Nagar, Hisar, Haryana-125001.

27. Shri Rahul Kumar aged 32 years, (B)
 S/o Shri Yugal Kishore Jha, Preventive Officer, O/o Principal Commissioner of Customs, Mundra Custom. Residing at H. No 84-R, Model Town, Sonipat, Haryana-131001.

28. Shri Ashish Malik, aged 29 years, (B)
 S/o Shri Rajender Malik, Inspector at CGST & Central Excise, Bhavnagar Commissionerate, presently posted as Technical Officer at DGHRD(I&W), New Delhi on loan basis. Residing at Ward No. 5, Ram Nagar, Jind Road Gohana-131301, Dist. Sonipat, (Haryana).

29. Shri Manoj Mehra, aged 29 years, (B)
 S/o Shri Ramphal Mehra, Inspector at Central GST & Central Excise, O/o The Chief Commissioner, Vadodara Zone. Presently posted as Preventive Officer at Customs House, Mundra. Residing at D-162, Tihar Village, New Delhi 110018

30. Shri Vinay Kumar, aged 33 years, (B)
 S/o Shri Gyanendra Singh, Inspector of O/o the Commissioner of CGST & CE, Audit Rajkot, Presently posted on loan basis in DGHRD.

Residing at H.No. A-29, Street No. 1, Indira Niketan, Delhi-110094.

31. Shri Manoj Kumar, aged 33 years, (B)
S/o Ram Chander, Inspector of CGST and CE, Bhavnagar Commissionerate. Presently posted as Intelligence Officer in DGGI(HQ), New Delhi on deputation basis. Residing at H. No. 168, Sector 4, Rewari, Haryana-123401.
32. Shri Karan Arora, aged 28 years, (B)
S/o Shri Vijay Arora, Inspector, CGST Commissionerate-Bhavnagar. Presently posted on loan basis in DGHRD. Residing at F-2/28-29, Sector-16, Rohini, Delhi-110089.
33. Shri Sumer Singh, aged 32 years, (B)
S/o Shri Amilal, Inspector at CGST & Central Excise, Vadodara Zone, presently posted as Preventive Officer at Customs House, Mundra. Residing at H. No. 2355/30, Srinagar Colony, Rohtak, Haryana.

...Applicants

(By Advocate: Mr. S. Sunil)

VERSUS

1. UNION OF INDIA,
Represented by the Secretary,
Department of Revenue,
Ministry of Finance,
North Block,
New Delhi 110001.
2. THE CHAIRMAN,
Central Board of Indirect Taxes and Customs,
North Block,
New Delhi 110001.
3. THE JOINT DIRECTOR (HRM-II)
Directorate General of Human Resource
Development,
Central Board of Indirect Taxes & Customs,
409/8, Deep Shika,
Rajendra Place,
New Delhi-110008

4. THE CHIEF COMMISSIONER of Central Goods and Service Tax (Delhi-Zone)-Cadre Controlling Authority,
C.R Building, I.P. Estate,
New Delhi-110002.
5. THE CHIEF COMMISSIONER of Central Goods and Service Tax (Vadodara Zone)- Cadre Controlling Authority,
2nd Floor, GST Bhavan, Race Course Circle,
Vadodara, Gujarat-390007
6. THE CHAIRMAN,
Staff Selection Commission,
Block No. 12, Kendriya Karyalay Parisar,
Lodhi Road, New Delhi-110003.

(By Advocates: Mr. YP Singh and Ms. Harvinder Oberoi)

OA 3933/2018
MA 4386/2018

1. Shri Naresh Kumar, aged 32 years,
S/o Shri Pratap Singh, Inspector-Mumbai Zone, presently working as Technical Officer in the office of DG, HRD, CBIC (I&W), Saket, New Delhi-17. Residing at Village-Panihar Chack, Tehsil and District, Hisar-125001.
2. Shri Rahul Kumar, aged 31 years,
S/o Shri Raj Kumar, Inspector-Mumbai Zone, present working as Intelligence Officer in the office of Directorate General of Goods and Services Tax Intelligence (HQRS), West Block 8, Wing No. 6, R.K. Puram, Residing at H.No 614, Street No. 5, Chanderlok, Mandoli Road, Shahdara, Delhi-110093.
3. Shri Nishant Bansal, aged 29 yeras,
S/o Shri D.V Bansal, Inspector-Mumbai Zone, presently working as Intelligence Officer in the office of DGGI, HQRS, R.K Puram, New Residing at F-2/45, Sector-11, Rohini, Delhi – 110085.

...Applicants

(By Advocate: Mr. S. Sunil)

VERSUS

1. UNION OF INDIA,
Represented by the Secretary,

Department of Revenue
 Ministry of Finance,
 North Block,
 New Delhi 110001.

2. THE CHAIRMAN,
 Central Board of Indirect Taxes and Customs,
 North Block,
 New Delhi 110001.
3. THE JOINT DIRECTOR (HRM-II)
 Directorate General of Human Resource Development,
 Central Board of Indirect Taxes & Customs,
 409/8, Deep Shika,
 Rajendra Place,
 New Delhi-110008
4. THE CHIEF COMMISSIONER of Central Goods and
 Service Tax (Delhi-Zone)-Cadre Controlling Authority,
 C.R Building, I.P. Estate,
 New Delhi-110002.
5. THE CHIEF COMMISSIONER of Central Goods and
 Service Tax (Mumbai Zone)- Cadre Controlling Authority,
 GST BUILDING, 115 M.K ROAD. OPP. CHURCH GATE
 STATION, MUMBAI-400020
6. THE CHAIRMAN,
 Staff Selection Commission,
 Block No. 12, Kendriya Karyalay Parisar,
 Lodhi Road, New Delhi-110003.

...Respondents

(By Advocates: Ms. Harvinder Oberoi)

OA 3934/2018
MA 4385/2018

10. Shri Arvind Kumar Kajla, aged 33 years,
 S/o Shri Raj Singh Kajla, Inspector-Cochin Zone, presently
 working as Intelligence Officer in the office of Directorate
 General of Goods and Services Tax Intelligence (HQRS),
 West Block 8, Wing No. 6, R.K. Puram, Residing at
 House No. 174-175, 2nd Floor, Pocket-26, Sector-24,
 Rohini, Delhi-110085
11. Shri Sudhir Dabas, aged 34 years,
 S/o Shri Raj Kumar, Inspector-Cochin Zone, presently
 working as Intelligence Officer in the office of Directorate
 General of GST Intelligence (DGGI), Delhi Zonal Unit,
 Residing at 309, Golden Heights, Pocket-8, Sector-12,
 Dwarka, Delhi-110078

...Applicants

(By Advocate: Mr. S. Sunil)

VERSUS

7. UNION OF INDIA,
Represented by the Secretary,
Department of Revenue,
Ministry of Finance,
North Block,
New Delhi 110001.
8. THE CHAIRMAN,
Central Board of Indirect Taxes and Customs,
North Block,
New Delhi 110001.
9. THE JOINT DIRECTOR (HRM-II)
Directorate General of Human Resource Development,
Central Board of Indirect Taxes & Customs,
409/8, Deep Shika,
Rajendra Place,
New Delhi-110008
10. THE CHIEF COMMISSIONER of Central Goods and
Service Tax (Delhi-Zone)-Cadre Controlling Authority,
C.R Building, I.P. Estate,
New Delhi-110002.
11. THE CHIEF COMMISSIONER of Central Goods and
Service Tax (Cochin Zone)- Cadre Controlling Authority,
C.R. Building, I.S. Press Road, Ernakulam, Cochin-682018
12. THE CHAIRMAN,
Staff Selection Commission,
Block No. 12, Kendriya Karyalay Parisar,
Lodhi Road, New Delhi-110003.

...Respondents

(By Advocates: Mr. Gyanendra Singh)

OA 975/2018

Deepak Kumar S/o Sh. Satish Chander, Aged-34 Yrs.
Inter Commissionerate Transfer/Gp. C
RZ-29/261, M-Block, West Sagar Pur, New Delhi-46

...Applicant

(By Advocate: Mr. U. Srivastava)

VERSUS

1. Union of India through the Secretary (Revenue)
Ministry of Finance, North Block, New Delhi.

2. The Chief Commissioner, Cadre Control Unit Delhi Zone
CR Building, IP Estate, New Delhi
3. The Additional Director HRD/Admn., Directorate General
of Human Resource Development, Customs & Central
Excise, West Wing IRCON Building, Ground Floor, District
Centre, Saket, New Delhi
4. The Chief Commissioner, Custom & Service Tax, Vadodara
Zone IIInd Floor, Central Excise Building, Race Course
Circle, Vadodara Gujarat

...Respondents

(By Advocate: Mr. Ashok Kumar)

OA 1053/2018

Jitender Kumar Sharma, Age-33 years,
S/o Sh. Ramesh Chand Sharma,
Inspector, GST & Central Excise, Vadodara Zone.
R/o-RZE-145, New Roshan Pura Extn.
Najafgarh, New Delhi -110043

...Applicant

(By Advocate: Mr. Yogesh Sharma)

VERSUS

1. Union of India through it's Secretary,
Department of Revenue,
North Block, New Delhi-110001
2. Chairman,
Central Board of Excise & Customs,
North Block, New Delhi – 110001
3. Chief Commissioner,
GST Delhi Zone, C.R. Building,
I.P.Estate, Delhi
4. The Additional Commissioner,
GST Delhi Zone, C.R. Building,
I.P.Estate, Delhi

...Respondents

(By Advocate: Mr. Rajeev Kumar)

OA 1085/2018

Devender, Age-31 years, (Inspector) Group-C
S/o Sh. Taj Ram
R/o-Village-Assan, Tehsil-Rohtak,
Haryana

...Applicant

(By Advocate: Mr. Sachin Chauhan)

VERSUS

1. Union of India,
Through it's The Secretary,
Department of Revenue,
North Block, New Delhi-110001
2. Chairman,
Central Board of Excise & Customs,
North Block, New Delhi – 110001
3. Chief Commissioner,
GST Delhi Zone, Delhi
4. Chief Commissioner,
Central Excise, Customs & Service Tax,
Hyderabad Zone, Hyderabad
5. Member (Admin, CBEC Board)
Central Board of Excise & Customs,
North Block, New Delhi-110001

...Respondents

(By Advocate: Mr. Manjeet Singh Reen)

OA 1403/2018

Manoj Kumar
S/o Krishan Kumar
R/o Carpanter Street, Pana Melwan, VPO Bohar,
District & Tehsil Rohtak, Haryana-124023
Age-33
Group-B
Designation-Inspector

...Applicant

(By Advocate: Mohd. Amanullah)

VERSUS

1. Union of India,
Through Secretary, (Department of Revenue)
Ministry of Finance, North Block,
New Delhi-01
...RESPONDENT NO 1
2. Central Board of Excise & Customs (CBEC)
Through Chairman, Department of Revenue,
Ministry of Finance,
9th Floor, HUDCO Vishala Building
BhikajiCama Place, New Delhi – 66
...RESPONDENT NO 2
3. The Principal Chief Commissioner
GST & Central Excise
Delhi Zone, CR Building, IP Estate,
New Delhi
...RESPONDENT NO 3

4. The Joint Director (HRM-II)
 Directorate General of Human Resource Development
 Central Board of Excise & Customs (CBEC)
 409/8, Deep Shika, Rajendra Place,
 New Delhi-08

...RESPONDENT NO 4

(By Advocate: Mr. Manjeet Singh Reen)

OA 1404/2018
MA 1574/2018

Neeraj Tayal
 S/o Krishan Tayal
 R/o 75, Old Tehsil, Muzaffarnagar, Uttar Pradesh
 Age-33
 Group-B
 Designation-Inspector

...Applicant

(By Advocate: Mohd. Amanullah)

VERSUS

1. Union of India,
 Through Secretary, (Department of Revenue)
 Ministry of Finance, North Block,
 New Delhi-01

...RESPONDENT NO 1

2. Central Board of Excise & Customs (CBEC)
 Through Chairman, Department of Revenue,
 Ministry of Finance,
 9th Floor, HUDCO Vishala Building
 BhikajiCama Place, New Delhi – 66

...RESPONDENT NO 2

3. The Principal Chief Commissioner
 GST & Central Excise
 Delhi Zone, CR Building, IP Estate,
 New Delhi

...RESPONDENT NO 3

4. The Joint Director (HRM-II)
 Directorate General of Human Resource Development
 Central Board of Excise & Customs (CBEC)
 409/8, DeepShika, Rajendra Place,
 New Delhi-08

...RESPONDENT NO 4

(By Advocate: Mr. MS Reen)

OA 1806/2018

Ajit Singh
 S/o Late Shiv Kumar
 R/o VPO Bharawas,
 Distt. Rewari, Haryana

Age-34 yrs
Group-B
Designation-Inspector

...Applicant

(By Advocate: Mohd. Amanullah)

VERSUS

1. Union of India,
Through Secretary, (Department of Revenue)
Ministry of Finance, North Block,
New Delhi-01
...RESPONDENT NO 1
2. Central Board of Excise & Customs (CBEC)
Through Chairman, Department of Revenue,
Ministry of Finance,
9th Floor, HUDCO Vishala Building
Bhikaji Cama Place, New Delhi – 66
...RESPONDENT NO 2
3. The Principal Chief Commissioner
GST & Central Excise
Delhi Zone, CR Building, IP Estate, New Delhi
...RESPONDENT NO 3
4. The Joint Director (HRM-II)
Directorate General of Human Resource Development
Central Board of Excise & Customs (CBEC)
409/8, DeepShika, Rajendra Place, New Delhi-08
...RESPONDENT NO 4

(By Advocate: Mr. Rajeev Kumar)

OA 1807/2018

Vinod Kumar
S/o Sitaram
R/o House no 60, C Block,
Sun City, Rewari – 123401, Haryana
Age-34 yrs
Group-B
Designation-Inspector

...Applicant

(By Advocate: Mohd. Amanullah)

VERSUS

1. Union of India,
Through Secretary (Department of Revenue)
Ministry of Finance, North Block,
New Delhi-01
...RESPONDENT NO 1
2. Central Board of Excise & Customs (CBEC)
Through Chairman, Department of Revenue,

Ministry of Finance,
9th Floor, HUDCO Vishala Building
BhikajiCama Place, New Delhi – 66

...RESPONDENT NO 2

3. The Principal Chief Commissioner
GST & Central Excise
Delhi Zone, CR Building, IP Estate, New Delhi

...RESPONDENT NO 3

4. The Joint Director (HRM-II)
Directorate General of Human Resource Development
Central Board of Excise & Customs (CBEC)
409/8, DeepShika, Rajendra Place,
New Delhi-08

...RESPONDENT NO 4

(By Advocates: Mr. RK Jain and Mr. Gyanendra Singh)

OA 2524/2018

Shri JaivinderBhati
S/o SubhashBhati
R/o Escort Colony, Roopvas Mod,
Dadri, GautamBudh Nagar, UP-203207
Age-33 yrs
Group-B
Designation-Inspector

...Applicant

(By Advocate: Mohd. Amanullah)

VERSUS

1. Union of India,
Through Secretary, (Department of Revenue)
Ministry of Finance, North Block,
New Delhi-01
...RESPONDENT NO 1
2. Central Board of Excise & Customs (CBEC)
Through Chairman, Department of Revenue,
Ministry of Finance,
9th Floor, HUDCO Vishala Building
BhikajiCama Place, New Delhi – 66
...RESPONDENT NO 2
3. The Principal Chief Commissioner
GST & Central Excise
Delhi Zone, CR Building, IP Estate, New Delhi
...RESPONDENT NO 3
4. The Joint Director (HRM-II)
Directorate General of Human Resource Development
Central Board of Excise & Customs (CBEC)
409/8, DeepShika, Rajendra Place,

New Delhi-08

...RESPONDENT NO 4

(By Advocate: Mr. Ranjan Tyagi)

OA 2526/2018
MA 5135/2018

Devender Singh
 S/o Shayam Singh
 R/o HaripurKamboan,
 P.O Karera Khurd, District Yamuna Nagar,
 Haryana
 Age-33 yrs
 Group-B
 Designation-Inspector

...Applicant

(By Advocate: Mohd. Amanullah)

VERSUS

1. Union of India,
 Through Secretary, (Department of Revenue)
 Ministry of Finance, North Block,
 New Delhi-110001
 ...RESPONDENT NO 1
2. The Chairman,
 Central Board of Excise & Customs (CBEC)
 Ministry of Finance, North Block,
 New Delhi – 110001
 ...RESPONDENT NO 2
3. The Principal Chief Commissioner
 GST & Central Excise (Delhi Zone),
 CR Building, IP Estate, New Delhi-110001
 ...RESPONDENT NO 3
4. The Secretary (Personnel)
 Ministry of Personnel, P G and Pensions
 Department of Personnel & Training
 North Block, New Delhi - 110001
 ...RESPONDENT NO 4

(By Advocate: Mr. Ranjan Tyagi)

OA 2545/2018

Rahul Deswal, Age-28+ years,
 S/o Sh. Ved Manter, Group – C
 R/o RZ – 306, D – Block, Post – Insp.
 Prem Nagar, Najafgarh,
 New Delhi – 110043

...Applicant

(By Advocate: Mr. Sachin Chauhan)

VERSUS

1. Union of India,

Through it's The Secretary,
 Department of Revenue,
 North Block, New Delhi-110001

2. Chairman,
 Central Board of Excise & Customs,
 North Block, New Delhi – 110001
3. Chief Commissioner,
 GST Delhi Zone, Delhi
4. Chief Commissioner,
 Central Excise, Customs & Service Tax,
 Vadodara Zone, Vadodara
5. Member (Admin, CBEC Board)
 Central Board of Excise & Customs,
 North Block, New Delhi-110001

...Respondents

(By Advocate: Mr. Ranjan Tyagi)

OA 3206/2018

Pawan Kumar, Age-30 Yrs., Post – Insp.
 S/o Sh. Rajender Singh, Group – B
 Village – Bhainsru Khurd, District-Rohtak,
 Haryana-124501

...Applicant

(By Advocate: Mr. Sachin Chauhan)

VERSUS

1. Union of India,
 Through it's The Secretary,
 Department of Revenue,
 North Block, New Delhi-110001
2. Chairman,
 Central Board of Excise & Customs,
 North Block, New Delhi – 110001
3. Chief Commissioner,
 GST Delhi Zone, Delhi
4. The Chief Commissioner,
 Central Tax & Customs,
 Visakhapatnam Zone,
 Central Excise Building, Port Area,
 Visakhapatnam-530035

...Respondents

(By Advocate: Mr. MS Reen)

OA 3950/2018
MA No. 210/2019

Manoj Kumar, Age-31 Yrs.

Group-B, Excise Inspector
 S/o Sh. Veerpal Singh
 R/o – D-1/561, Street No. 11,
 Harsh Vihar, Near Mandoli Jail,
 Delhi - 110093

...Applicant

(By Advocate: Mr. Sachin Chauhan)

VERSUS

1. Union of India,
 Through it's The Secretary,
 Department of Revenue,
 North Block, New Delhi-110001
2. Chairman,
 Central Board of Excise & Customs,
 North Block, New Delhi – 110001
3. Chief Commissioner,
 GST Delhi Zone, Delhi
4. The Chief Commissioner of Central Excise,
 Chennai Zone,
 Chennai

...Respondents

(By Advocate: Mr. Ranjan Tyagi)

OA 3954/2018

Dinesh Tayal, Age-31 Yrs.
 Group-B, Excise Inspector
 S/o Sh. Mahavir Prashad Tayal,
 R/o – M/s Mahavir Parshad Mahesh Kumar,
 Grain Market Safidon,
 District Jind, Haryana - 126112

...Applicant

(By Advocate: Mr. Sachin Chauhan)

VERSUS

1. Union of India,
 Through it's The Secretary,
 Department of Revenue,
 North Block, New Delhi-110001
2. Chairman,
 Central Board of Excise & Customs,
 North Block, New Delhi – 110001
3. Chief Commissioner,
 GST Delhi Zone, Delhi
4. The Chief Commissioner of Central Excise,

Chennai Zone,
Chennai
(By Advocate: Mr. YP Singh) ...Respondents

OA 3971/2018

Binnu Kumar, Age-33 Yrs.
Group-B, Excise Inspector
S/o Sh. Ram Chandra
R/o – C-2/290, Street No.12,
Behind Saint Marks Public School,
Harsh Vihar, Delhi-93

...Applicant

(By Advocate: Mr. Sachin Chauhan)

VERSUS

1. Union of India,
Through it's The Secretary,
Department of Revenue,
North Block, New Delhi-110001
2. Chairman,
Central Board of Excise & Customs,
North Block, New Delhi – 110001
3. Chief Commissioner,
GST Delhi Zone, Delhi
4. The Chief Commissioner of Central Excise,
Chennai Zone,
Chennai

...Respondents

(By Advocate: Mr. Rajinder Nischal and Mr. Gyanendra Singh)

OA 3974/2018
MA 43/2019

Saurav Anand, Age-31 Yrs.
 Group-B, Excise Inspector
 S/o Sh. Mohan Prasad,
 R/o – F-1, First Floor,
 697, Padmavati Apartments,
 Shalimar Garden Ext. I,
 Sahibabad, Ghaziabad,
 Uttar Pradesh-201005

...Applicant

(By Advocate: Mr. Sachin Chauhan)

VERSUS

1. Union of India,
 Through it's The Secretary,
 Department of Revenue,
 North Block, New Delhi-110001
2. Chairman,
 Central Board of Excise & Customs,
 North Block, New Delhi – 110001
3. Chief Commissioner,
 GST Delhi Zone, Delhi
4. The Chief Commissioner of Central Excise,
 Chennai Zone,
 Chennai

...Respondents

(By Advocate: Mr. Gyanendra Singh)

OA 4040/2018

Amit Kumar, Age-36 Yrs.
 Group-B, Excise Inspector
 S/o Sh. Lt. Ram Prasad
 R/o-H.No-405/43,
 Village-Jonti, Delhi-81

...Applicant

(By Advocate: Mr. Sachin Chauhan)

VERSUS

1. Union of India,
 Through it's The Secretary,
 Department of Revenue,
 North Block, New Delhi-110001
2. Chairman,
 Central Board of Excise & Customs,

North Block, New Delhi – 110001

3. Chief Commissioner,
GST Delhi Zone, Delhi
4. The Chief Commissioner,
Central Tax & Customs,
Visakhapatnam Zone,
Central Excise Building, Port Area,
Visakhapatnam-530035

...Respondents

(By Advocate: Mr. RK Sharma)

OA 4045/2018

Ravi Dutt, Age-34 Yrs.
Group-B, Inspector of GST & Central Excise
S/o Sh. Rameshwar Dayal,
R/o – Village-Seka PO-Mandhana,
Tehsil-Narnaul, District-Mohindergarh,
Haryana-123001

...Applicant

(By Advocate: Mr. Sachin Chauhan)

VERSUS

1. Union of India,
Through it's The Secretary,
Department of Revenue,
North Block, New Delhi-110001
2. Chairman,
Central Board of Excise & Customs,
North Block, New Delhi – 110001
3. Chief Commissioner,
GST Delhi Zone, Delhi

...Respondents

(By Advocate: Mr. Gyanendra Singh)

OA 4054/2018

MA 208/2019

Manish Kumar, Age-29 Yrs.
Group-B, Excise Inspector
S/o Sh. Satish Chand
R/o – Village-Kagarol, Tehsil-Kheragarh,
District-Agra, Uttar Pradesh

...Applicant

(By Advocate: Mr. Sachin Chauhan)

VERSUS

1. Union of India,
Through it's The Secretary,

Department of Revenue,
North Block, New Delhi-110001

2. Chairman,
Central Board of Excise & Customs,
North Block, New Delhi – 110001
3. Chief Commissioner,
GST Delhi Zone, Delhi
4. The Chief Commissioner of Central Excise,
Chennai Zone,
Chennai

...Respondents

(By Advocate: Mr. Ranjan Tyagi)

OA 4071/2018

Kuldeep Singh, Age-30 Yrs.
Group-B, Excise Inspector
S/o Sh. Ramesh Chandra Chhonker
R/o – H.No.1028, Gali No.1
Sen Vihar, Ghaziabad, Distt-Ghaziabad,
Uttam Pradesh-201009

...Applicant

(By Advocate: Mr. Sachin Chauhan)

VERSUS

1. Union of India,
Through it's The Secretary,
Department of Revenue,
North Block, New Delhi-110001
2. Chairman,
Central Board of Excise & Customs,
North Block, New Delhi – 110001
3. Chief Commissioner,
GST Delhi Zone, Delhi
4. The Chief Commissioner of Central Excise,
Chennai Zone,
Chennai

...Respondents

(By Advocate: Mr. Gyanendra Singh)

OA 4082/2018

Dhananjay, Age-31 Yrs.
Group-B, Excise Inspector
S/o Sh. Satbir Singh
R/o-1503/100, Kamal Colony,

Rohtak, Haryana-124001

(By Advocate: Mr. Sachin Chauhan)

...Applicant

VERSUS

1. Union of India,
Through it's The Secretary,
Department of Revenue,
North Block, New Delhi-110001
2. Chairman,
Central Board of Excise & Customs,
North Block, New Delhi – 110001
3. Chief Commissioner,
GST Delhi Zone, Delhi
4. The Chief Commissioner,
Central Tax & Customs,
Visakhapatnam Zone,
Central Excise Building, Port Area,
Visakhapatnam-530035

...Respondents

(By Advocate: Mr. YP Singh)

OA 4107/2018

Rabindra Kumar Mahto, Age-30 Yrs.
Group-B, Excise Inspector
S/o Sh. Gopal Prasad Mahto
R/o – Village-Madhepur, PO-Madhepur,
Tehsil-Jhanjharpur,
District-Madhubani
Bihar-847408

...Applicant

(By Advocate: Mr. Sachin Chauhan)

VERSUS

5. Union of India,
Through it's The Secretary,
Department of Revenue,
North Block, New Delhi-110001
6. Chairman,
Central Board of Excise & Customs,
North Block, New Delhi – 110001
7. Chief Commissioner,
GST Delhi Zone, Delhi
8. The Chief Commissioner of Central Excise,
Chennai Zone,

Chennai

...Respondents

(By Advocate: Mr. Rajnish Prasad)

OA 4114/2018

Varun Kumar, Age-32 Yrs.
Group-B, Excise Inspector
S/o Sh. Charan Singh
R/o – A-224, Main Road,
Majlis Park, Adarsh Nagar,
Delhi-33

...Applicant

(By Advocate: Mr. Sachin Chauhan)

VERSUS

1. Union of India,
Through it's The Secretary,
Department of Revenue,
North Block, New Delhi-110001
2. Chairman,
Central Board of Excise & Customs,
North Block, New Delhi – 110001
3. Chief Commissioner,
GST Delhi Zone, Delhi
4. The Chief Commissioner of Central Excise,
Mumbai Zone-I,
Opp. Churchgate Station,
Mumbai-400020

...Respondents

(By Advocate: Mr. Satish Kumar)

OA 316/2019

Shri Amit Kumar, aged 33 years, (B)
S/o Shri Ratan Singh,
Presently working as Inspector-CGST-Ahmadabad Zone,
R/o 4649/127A, Street No. 5, New Modern,
Shahdara-Delhi-110032

...Applicant

(By Advocate: Mr. S. Sunil)

VERSUS

1. UNION OF INDIA,
Represented by the Secretary,
Department of Revenue,
Ministry of Finance,
North Block,

New Delhi 110001.

2. THE CHAIRMAN,
Central Board of Indirect Taxes & Customs,
North Block,
New Delhi 110001.
3. THE JOINT DIRECTOR (HRM-II),
Directorate General of Human Resource Development,
Central Board of Indirect Taxes & Customs,
409/8, Deep Shika,
Rajendra Place,
New Delhi-110008.
4. THE CHIEF COMMISSIONER of Central Goods and
Service Tax (Delhi-Zone)-Cadre Controlling Authority,
C.R Building, I.P. Estate,
New Delhi-110002.
5. THE CHIEF COMMISSIONER of Central Goods and
Service Tax (Vadodara Zone), 2nd Floor Central Excise
Building,
Race Course Circle, Vadodara-390007,
Gujarat
6. THE CHAIRMAN,
Staff Selection Commission,
Block No. 12, Kendriya Karyalay Parisar,
Lodhi Road, New Delhi-110003.

...Respondents

(By Advocate: Mr. RK Jain)

OA 384/2019

Sandeep Singh, Age-31 Yrs.
Group-B, Excise Inspector
S/o Sh. Shamsher Singh,
R/o-VPO-Rohna, District-Sonipat,
Haryana-131402

...Applicant

(By Advocate: Mr. Sachin Chauhan)

VERSUS

1. Union of India,
Through it's The Secretary,
Department of Revenue,
North Block, New Delhi-110001
2. Chairman,
Central Board of Excise & Customs,
North Block, New Delhi – 110001

3. Chief Commissioner,
GST Delhi Zone, Delhi
4. Chief Commissioner,
Central Excise, Customs & Service Tax,
Vadodara Zone, Vadodara
5. Member (Admin, CBEC Board)
Central Board of Excise & Customs,
North Block, New Delhi-110001

...Respondents

(By Advocate: Mr. RK Jain)

OA 416/2019

Akash Kumar, Age-29 Yrs.
Group-B, Excise Inspector
S/o Sh. Yudhvir Singh
R/o – House No-2043, village-Chhara,
Tehsil-Bahadurgarh,
District-Jhajjar-124504

...Applicant

(By Advocate: Mr. Sachin Chauhan)

VERSUS

1. Union of India,
Through it's The Secretary,
Department of Revenue,
North Block, New Delhi-110001
2. Chairman,
Central Board of Excise & Customs,
North Block, New Delhi – 110001
3. Chief Commissioner,
GST Delhi Zone, Delhi
4. The Chief Commissioner of Central Excise,
Chennai Zone,
Chennai

...Respondents

(By Advocate: Mr. YP Singh)

OA 537/2019

Amit Sagar, Age-35 Yrs.
Group-B, Excise Inspector
S/o Sh. Kailash Chand
R/o – 249, Pocket-3,
Janta Flats, Pachimpuri,
New Delhi

...Applicant

(By Advocate: Mr. Sachin Chauhan)

VERSUS

1. Union of India,
Through it's The Secretary,
Department of Revenue,
North Block, New Delhi-110001
2. Chairman,
Central Board of Excise & Customs,
North Block, New Delhi – 110001
3. Chief Commissioner,
GST Delhi Zone, Delhi
4. The Chief Commissioner of Central Excise,
Chennai Zone,
Chennai

...Respondents

(By Advocate: Mr. Hanu Bhaskar)

OA 728/2019

Amit Kumar, Age-32 Yrs.
Group-B, Excise Inspector
S/o Sh. Jaipal Singh
R/o – VPO-Gyanpur, Tehsil Barwala,
District-Hisar, Haryana-125121

...Applicant

(By Advocate: Mr. Sachin Chauhan)

VERSUS

1. Union of India,
Through it's The Secretary,
Department of Revenue,
North Block, New Delhi-110001
2. Chairman,
Central Board of Excise & Customs,
North Block, New Delhi – 110001
3. Chief Commissioner,
GST Delhi Zone, Delhi
4. The Chief Commissioner of Central Excise,
Chennai Zone,
Chennai

...Respondents

(By Advocate: Mr. Shailender Tiwari)

O R D E R (Oral)

Mr. V. Ajay Kumar, Member (J):

These batch of OAs are pertaining to Inter Commissionerate Transfer in the Department of Central Board of Direct Taxes and Customs.

2. At the outset, the learned counsel for the respondents have produced the judgment of the Hon'ble High Court of Kerala at Ernakulam in OP (CAT) No. 173 of 2018 dated 10.04.2019 in the matter of ***Union of India & Ors. Vs. Gulshan Kumar & Ors.*** and batch and submitted that the subject matter of the instant batch of OAs is squarely covered by the said decision and hence, the instant batch of OAs are liable to be dismissed in terms of the said judgment.

3. However, Shri. S. Sunil, learned counsel appearing for the applicants in some of the OAs submits that though various grounds raised in the instant batch of OAs have already been answered by the Hon'ble High Court of Kerala at Ernakulam but the issue "whether the applications made by the applicants prior to the issuance of 2016 Rules for inter commissionerate transfer requires different treatment from that of the applications made after the issuance of 2016 Rules", was neither raised nor examined by the Hon'ble High Court of Kerala at Ernakulam and hence, the said issue may be required to be dealt with in these batch of OAs.

4. At this stage, Shri Gyanendra Singh appearing for the respondents in some of the OAs, submits that this Bench has no jurisdiction to entertain the batch of the OAs as the subject matter was allotted to the Hon'ble 1st Court. Learned counsel further

submits that if this Bench still decides to proceed with the hearing of the OAs, the same may be deferred to another date as the learned ASG wants to argue the matter on behalf of the respondents.

5. These matters are listed before this Bench on the orders of the Hon'ble Chairman and as per the roster in vogue. Hence, we reject the submission made by Sh. Gyanendra Singh. These matters were already part heard and even as per the respondents' counsel, the instant batch of OAs are squarely covered by the judgment of the Hon'ble High Court of Kerala, and that without any further arguments, the OAs are liable to be dismissed, in terms of the said judgment. Hence, we do not find any reason to adjourn the matter.

6. Heard the learned counsels for the applicants and counsels for the respondents.

7. We have carefully perused the judgment in Union of India & Ors. vs. Gulshan Kumar & Ors. and batch (supra) and found that the submission of the learned counsels appearing for the respondents is valid and in fact, the subject matter of these batch of OAs is squarely covered by the said decision.

8. The learned counsel appearing for the applicants submits that the applicants become eligible for seeking inter commissionerate transfer and accordingly, made applications prior to the issuance of 2016 Rules and hence, their cases were required to be considered as per 2002 Rules. According to him, the cause of action arose for the applicants when they have made the applications and hence, rejecting their claims basing on the 2016 Rules is illegal.

9. The learned counsel to buttress his contentions placed reliance on the decision of the Hon'ble Apex Court in **Canara Bank & Anr. Vs. M. Mahesh Kumar** (Civil Appeal No. 260/2008) and another judgment of the Hon'ble High Court of Allahabad in the case of **Vikrant Tomar & Ors. v. State of UP & Ors.** (Writ No. 59295 of 2015) wherein the judgment in **M. Mahesh Kumar** was considered in support of his contentions.

10. We cannot accept the contention of the applicants. The cause of action for the applicants arose when their applications were rejected, i.e., after the issuance of the 2016 Rules. Hence, we do not find any irregularity in the action of the respondents in enforcing 2016 Rules to the applicants' claim. The decisions on which the learned counsel placed reliance are pertaining to the issue of compassionate appointments. The facts of the said issue cannot be made applicable to the facts of the applicants' case.

11. In the circumstances and for the reasons mentioned above, we do not find any merit in the contentions raised by the applicants' counsel. Accordingly, these batch of OAs are dismissed in terms of the judgment of the Hon'ble High Court of Kerala at Ernakulam.

12. Pending MAs, if any, also stand disposed of. No costs.

Let a copy of this order be kept in each file of the OA.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

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